

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

51. C.P. (IB)/15(MB)2021

CORAM:

SHRI PRABHAT KUMAR
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **16.05.2023**

Name of the Party: Central Bank of India
Vs.
Sahara Hospitality Limited

Section 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Video Conference.

1. Ms. Priyanka Shetty i/b Argus Partners for Financial Creditor. Mr. Sandeep Bajaj a/w Mr. Aditya Chopra, Ms. Aakanksha Nehra and Ms. Ambrin Khan, Ld. Counsel for the Corporate Debtor present.
2. Heard the Counsel and perused the records.
3. **Reserved for orders.**

Sd/-

PRABHAT KUMAR
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)